

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No203
CP(IB) 800 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Anushri Paper Pack Pvt Ltd
V/s
Cure Life Care Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..27/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent : Mr. Masoom Shah, Adv.

ORDER

None for the applicant.

None appeared for applicant on 29.08.0222. None appeared for both the sides on 27.06.2022. The last order dated 29.08.2022 records that no further adjournment will be granted on the next date. Hence, application is dismissed for non-prosecution.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**